

matters connected therewith from such date as the State Government may notify.

(b) It is not possible to give any specific information in this regard.

Narmada Project

3991. Shri Jashvant Mehta:
Shri P. R. Patel:
Shri D. J. Naik:
Shri N. N. Patel:
Shri Ram Harkh Yadav:
Shri Madhu Limaye:
Shri Kishen Pattnayak:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 511 on the 28th July, 1966 regarding Narmada Project and state:

(a) the outcome of the joint meeting of the officials of the States concerned and meeting of technical experts;

(b) whether Government have completed discussions with Chief Ministers of different States; and

(c) if so, the result thereof?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) to (c). The officials including technical experts met on various dates from 19th July, 1966 to August 14th, 1966 and prepared a record of their discussions and conclusions on various technical aspects of the Narmada Water Resources Development. Afterwards a joint meeting of the Chief Ministers was held on 22nd August, 1966, where frank and helpful discussions took place. There was appreciation and understanding of each others' view points. In the course of the discussions, some suggestions emerged and it was decided that these should be discussed later among the Chief Ministers themselves. A further meeting of the Chief Ministers with the Union Minister of Irrigation and Power is expected to be held after the matter has been discussed among the Chief Ministers.

Seminar on Employment

3992. **Shri H. C. Soy:** Will the Minister of Planning and Social Welfare be pleased to state how many recommendations made by the seminar on Employment of Scheduled Castes and Scheduled Tribes held in January-February, 1964 have been implemented so far and to what extent?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): The required information, which is based on the replies received from the State Governments etc., is given in the statement laid on the Table of the House. [Placed in Library. See LT-6987/66].

दिल्ली में एक लड़की का शील भंग किये जाने का समाचार

3993. श्री यु० द० सिंह :

श्री हुकम चन्द कछवाय :

क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगी :

(क) क्या सरकार का ध्यान दिल्ली से प्रकाशित होने वाले 'विजय' में जुलाई 1966 में प्रकाशित किये गये इस आशय के समाचार की ओर दिलाया गया है कि पटरी पर सामान बेचने वालों का चालान करने वाले नई दिल्ली नगरपालिका के कर्मचारी भुट्टे बेच रही एक युवती को ट्रक में बिठा कर ले गये और उन्होंने उसका शील भंग किया ;

(ख) क्या यह भी सच है कि नई दिल्ली नगरपालिका इस मामले को दबाने की कोशिश कर रही है ; और

(ग) यदि हां, तो इस घटना में संबंधित व्यक्तियों के विरुद्ध सरकार ने क्या कार्यवाही की है ?

स्वास्थ्य तथा परिवार नियोजन मंत्री (डा० सुशीला नायर) : (क) सरकार ने यह समाचार पढ़ा है। नई दिल्ली नगरपालिका